

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 140 OF 2014**

**Dated : 20<sup>th</sup> September, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd. & Ors.**

**.... Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Mr. S.R. Pandey, Rep.

**ORDER**

List the matter for hearing on **27.09.2018**, as requested by the learned counsel appearing for the Appellant to enable him to take necessary instructions from the Appellant and make his submissions in the matter.

**(S.D. Dubey)**  
**Technical Member**  
*pr/vg*

**(Justice N.K. Patil)**  
**Judicial Member**